

Affidavit to be furnished by the candidate along with Nomination Paper

Before the Returning Officer

For election to Bihar Vidhan Sabha (name of the House)

From 233, Atri Constituency (Name of the Constituency)

I Aray yadav son/daughter/wife of Rajendra Prasad Yadav
 Aged 32 years, resident of Vill + POST - Bathani, PS - Heamchar, Patna (Gy)
 Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by R.J.D (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>AGAPY 3990 Q</u>	<u>2020-21</u>	<u>2,87,785/-</u>
2.	Spouse- (Wife)	<u>CDWPK 6240 C</u>	<u>2020-21</u>	<u>3,28,000/-</u>
3.	Dependent 1	<u>N/A</u>	<u>N/A</u>	<u>N/A</u>
4.	Dependent 2	<u>N/A</u>	<u>N/A</u>	<u>N/A</u>
5.	Dependent 3	<u>N/A</u>	<u>N/A</u>	<u>N/A</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>please see, Encloure 'A'</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26): NO

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>N/A</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>N/A</u>

Aray yadav
21.6.2021 21st/ June 2021

(c) Punishment imposed:

N/A

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	1013844	180000	N/A	N/A	N/A
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	S.B. A/c 43077	S.B. A/c 44334	N/A	N/A	N/A
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	N/A	N/A	N/A	N/A	N/A
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L.I.C. premium 12458 yearly	L.I.C. premium 12544 yearly	N/A	N/A	N/A
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	N/A	N/A	N/A	N/A	N/A
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Motorcycle BR114 2704 1999/53000	N/A	N/A	N/A	N/A
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold 100 gm 50000	Gold 200 gm 190000	N/A	N/A	N/A

Atay yadaw

(viii) Any other assets such as value of Claims/Interest	cash	2,00,000	NO	N/A	N/A	N/A
(ix) Gross Total value		1822379	1236878	N/A	N/A	N/A

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	Agricultural Land	NO	N/A	N/A	N/A
	Survey number(s)					
	Area (Total measurement in acres)	5 acres 21 decimal	NO	N/A	N/A	N/A
	Whether inherited property (Yes or NO)	NO	NO	N/A	N/A	N/A
	Date of purchase in case of self acquired property	25.10.99 12.10.98	NO	N/A	N/A	N/A
	Cost of Land (in case of purchase) at the time of purchase	85,500/-	NO	N/A	N/A	N/A
	Any Investment on the land by way of development, construction etc.	NO	NO	N/A	N/A	N/A
	Approximate Current market value	80,00,000	NO	N/A	N/A	N/A
(ii)	Non-Agricultural Land					
	Location(s)	Residential Land	NO	N/A	N/A	N/A
	Survey number(s)					
	Area (Total measurement in sq. ft.)	6 1/4 a/c	NO	N/A	N/A	N/A
	Whether inherited property (Yes or NO)	NO	NO	N/A	N/A	N/A
	Date of purchase in case of self acquired property	2003	NO	N/A	N/A	N/A
	Cost of Land (in case of purchase) at the time of purchase	71,000/-	NO	N/A	N/A	N/A
	Any Investment on the land by way of development, construction etc.	NO	NO	N/A	N/A	N/A
	Approximate Current market value	75,00,000	NO	N/A	N/A	N/A
(iii)	Commercial Buildings (including apartments)					
	-Location(s)	NO	NO	N/A	N/A	N/A
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	NO	NO	N/A	N/A	N/A

	Whether inherited property (Yes or NO)	No	No	N/A	N/A	N/A
	Date of purchase in case of self acquired property	No	No	N/A	N/A	N/A
	Cost of property (in case of purchase) at the time of purchase	No	No	N/A	N/A	N/A
	Any Investment on the property by way of development, construction etc.	No	No	N/A	N/A	N/A
	Approximate Current market value	No	No	N/A	N/A	N/A
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	No	No	N/A	N/A	N/A
	Area (Total measurement in sq. ft.)	No	No	N/A	N/A	N/A
	Built up Area (Total measurement in sq. ft.)	No	No	N/A	N/A	N/A
	Whether inherited property (Yes or NO)	No	No	N/A	N/A	N/A
	Date of purchase in case of self acquired property	No	No	N/A	N/A	N/A
	Cost of property (in case of purchase) at the time of purchase	No	No	N/A	N/A	N/A
	Any Investment on the land by way of development, construction etc.	No	No	N/A	N/A	N/A
	Approximate Current market value	No	No	N/A	N/A	N/A
(v)	Others (such as interest in property)	No	No	N/A	N/A	N/A
(vi)	Total of Current Market Value of (i) to (v) above	1,55,00,000/-	No	N/A	N/A	N/A

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	K.C.C. Loan 2,66,403	No	N/A	N/A	N/A
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	No	No	N/A	N/A	N/A

	Any other liability	No	No	N/A	N/A	N/A
	Grand total of liabilities	2,66,403	No	N/A	N/A	N/A
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	No	No	N/A	N/A	N/A
	Dues to departments dealing with supply of water	No	No	N/A	N/A	N/A
	Dues to departments dealing with supply of electricity	No	No	N/A	N/A	N/A
	Dues to departments dealing with supply of telephones/mobiles	No	No	N/A	N/A	N/A
	Dues to departments dealing with government transport (including aircrafts and helicopters)	No	No	N/A	N/A	N/A
	Income Tax Dues	No	No	N/A	N/A	N/A
	Wealth Tax Dues	No	No	N/A	N/A	N/A
	Service Tax Dues	No	No	N/A	N/A	N/A
	Municipal /Property Tax Dues	No	No	N/A	N/A	N/A
	Sales Tax Dues	No	No	N/A	N/A	N/A
	Any other dues	No	No	N/A	N/A	N/A
	Grand total of all Govt. dues	No	No	N/A	N/A	N/A

(7) Details of profession or occupation:

a. Self..... Agriculture, Dairy and Politics

b. Spouse Dairy and Home Business

(8) My educational qualification is as under:

Intermediate, Bihar Intermediate Council 2002

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>AJAY YADAV</u>
2.	Full postal address	<u>Vill + Post - Bathani, P.S - Narmada, Sahibganj (Bihar)</u>
3.	Number and Name of the constituency and state	<u>233, Atri, Bihar.</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>R.J.D</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>14</u>

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(c) Total number of Pending cases where the court(s) have taken cognizance:		Zero				
5. PAN of		Year for which last Income Tax Return filed		Total Income Shown		
(a) Candidate: ADAPX 2990 B		2020-21		2,87,785		
(b) Spouse: CDWPK 6240 C		2020-21		3,28,000		
(c) Dependents: N/A		N/A		N/A		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	1822379	1236878	N/A	N/A	N/A
B.	Immovable Asset	1,55,00,000	N/A	N/A	N/A	N/A
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	1,56,000	N/A	N/A	N/A	N/A
(ii)	Approximate Current Market Price of Asset (Total Value)	1,55,00,000	N/A	N/A	N/A	N/A
7. Liabilities						
(i)	Government dues (Total)	N/A	N/A	N/A	N/A	N/A
(ii)	Loans from Bank, Financial Institutions and others (Total)	K.C.C. Loan 266403	N/A	N/A	N/A	N/A
8. Highest educational qualification: Intermediate pass, B.T.E.C. passing 2002						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....

DEPONENT

May 2020

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

Praty yadav

21.06.2021

21.06.2021